

IN THE COURT OF SENIOR CIVIL JUDGE AND JMFC., NELAMANGALA.

CAUSE LIST

CASES LISTED ON 15.09.2020

MORNING SESSION				
SL.NO.	CASE NOS.	STAGE	ADVOCATE	
			PLAINTIFF ADVOCATE	DEFENDANT ADVOCATE
1	OS 1479/2009	Arguments	GD	AR.
2	RA 79/2016		SRR	SMR
3	OS 587/2012		MSM	BSM
4	MA 1/2020		KSL	AS
5	OS 705/2014		MN	GKR
6	OS 409/2013		BD	SN
7	MVC 17/2013		NK	KNL
8	MA 11/2018		RN	SRV
9	OS 619/2016		BLS	-
10	OS 361/2018	Hearing	SN	BG
11	OS 349/2017		KKM	AS
12	OS 527/2017		KNS	DK
13	OS 583/2014		AR.	KV
14	OS 415/2017		MR	MN
15	MA 27/2019		AS	MMD
AFTER-NOON SESSION				
SL.NO.	CASE NOS.	STAGE	ADVOCATE	
			PLAINTIFF ADVOCATE	DEFENDANT ADVOCATE
1	OS 509/2015	Hearing	SP.	MR
2	OS 741/2014		AN	NG
3	OS 195/2018		HCR	NVN
4	OS 477/2012		AVR	HCR
5	MISC. 37/2016	Evidence (Only through VC)	OMG	-
6	OS 405/2017		MLP	-
7	OS 263/2015		TSL	ASM
8	OS 247/2009		DLK	KTNG
9	OS 809/2013		KNS	KS
10	OS 541/2013		VN	CRS
11	OS 617/2018		VBS	RJ
12	OS 483/2016		SSY	-
13	OS 445/2018		BSJ	-
14	OS 487/2018		GKM	KNG
15	OS 527/2016		GNV	RDS
ORDER				
SL.NO.	CASE NOS.	STAGE	ADVOCATE	
			PLAINTIFF ADVOCATE	DEFENDANT ADVOCATE
1	OS 309/2018	ORDER	KBJ	PRH

(PRASAD.K.B)

Senior Civil Judge,
Nelamangala.

IN THE COURT OF ADDL. SENIOR CIVIL JUDGE, NELAMANGALA
CAUSE LIST DATED: 15.09.2020

CIVIL CASES					
Morning Session			Afternoon Session		
Case No.	Plaintiff & Appellant Advocate	Defendant & Respondent advocate	Case No.	Plaintiff & Appellant Advocate	Defendant & Respondent advocate
<u>ARGUMENTS</u>			<u>ARGUMENTS</u>		
1.OS 546/09	PMS	KNS,RL	1.OS 120/17	NS	-
2.RA 32/13	BSN	SMR,SH	2.MA 6/13	KTH	KKM
3.RA 34/18	JSR	KKM	3.MA 18/19	SHG	GPR
4.RA 48/18	KSL	BG,KRG	4.RA 8/18	BPG	-
5.MA 16/18	GR	KKM	5.MC 46/19	MR	-
<u>HEARING</u>			<u>HEARING</u>		
6.OS 182/10	MB	DK,KNG	6.OS 142/11	CCR	SST, HGN
7.OS 284/10	KNG	HPK,HCR,CHG, BPG,AS	7.OS 178/13	SL	LS,RL
8.OS 264/11	MDT	BTM,PSS,GKN, AS	8.OS 160/16	NRN	KKM,DNM, DVP HCR
9.OS 258/11	SMR	MN,PSS,KR	9.OS 90/17	HVS	VSG
10.OS 34/12	AKH	SN,BG	10.OS 304/17	VM	DNM,MD
11.OS 154/13	RM	VRL,ANG	11.OS 370/17	OMG	RN,SK,RJS
12.OS 176/13	GSH	SN,NLS	12.OS 214/17	NKS	MSM
13.OS 238/14	HVS	OMG	13.OS 110/20	RSL	KKM
14. RA 38/19	RK	-	14.FDP 30/09	KN	BG
<u>EVIDENCE (V.C.)</u>			15.MC 30/18	SB	
15. MC 14/16	NJS	NRK			



 14/9
 Addl. Senior Civil Judge,
 Nelamangala.

NOTE:-All advocates are requested to strictly follow SOP dated 27.08.2020 issued by Hon'ble High Court of Karnataka.

IN THE COURT OF II ADDL. SENIOR CIVIL JUDGE, NELAMANGALA
CAUSE LIST DATED: 15.09.2020

CIVIL CASES			
I SESSION			
SL. NO.	CASE NOS.	ADVOCATES	
	<u>ARGUMENTS</u>	Pltf	Deft
1.	RA 25/2014	NGR	CKK
2.	RA 53/2015	BLK	AS
3.	MA 11/2019	KGH	KNR
<u>HEARING</u>			
4.	OS 323/2009	CAR	MN
5.	OS 173/2011	KKG	CRV
6.	OS 388/2012	CKR	NPR/NRS
7.	MISC 10/2013	HCR	CKN
8.	EX 2/2014	BPG	LSN
9.	OS 163/2016	MM	BAM/JR
10.	OS 564/2016	KRM	RDS
<u>EVIDENCE(Only Through VC)</u>			
11.	LAC 202/2009	CSR	NLS
12.	OS 776/2013	KDM	OMG
13.	OS 832/2013	BPG	CKR
14.	MVC 77/2015	KRM	KKM
15.	OS 333/2019	HGR	BTM

II SESSION			
SL. NO.	CASE NOS.	ADVOCATES	
	<u>HEARING</u>	Pltf	Deft
1.	OS 699/2016	HVM	AS
2.	OS 217/2020	HDJ	KGN
3.	OS 266/2020	HCR	
4.	LAC 15/2011	KNM	YHP
5.	OS 588/2012	LKS	KNS
6.	OS 610/2013	KRG	GKM
7.	OS 234/2016	TMN	TSR
8.	OS 494/2017	VBS	NHP
9.	OS 708/2014	R	SS
10.	OS 213/2020	SMR	
<u>EVIDENCE(Only Through VC)</u>			
11.	LAC 200/2009	NR	SMR
12.	OS 1558/2009	RK	BG
13.	OS 5/2017	KR	NL
14.	OS 814/2013	BRK	NSS
15.	MC 37/2017	HSR	KSL


II Addl. Senior Civil Judge,
Nelamangala.

NOTE:-

All advocates are requested to strictly follow SOP dated: 27.08.2020 issued by Hon'ble High Court of Karnataka.

**PRL. CIVIL JUDGE AND JMFC, NELAMANGALA
LIST OF CASES TAKEN ON BOARD ON 15-09-2020**

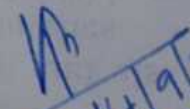
Morning Session

Afternoon Session

Sl. No	Case No	Plf/Ptr /DHR	Def/Res/JDR	Sl. No	Case No	Plf/Ptr /DHR	Def/Res/JDR
Arguments				Hearing			
1	Cmis 6/2014	TAK	GAK	1	OS 337/2019	HGR	RV
Hearing				Evidence			
2	OS 189/2011	CRV	TMV	2	OS 338/2019	HGR	RV
3	OS 401/2011	AGP	RN	3	OS 339/2019	HGR	RV
4	OS 313/2015	BGM	RDS	4	OS 340/2019	HGR	RV
5	OS 151/2017	SNK	BM	5	OS 341/2019	HGR	RV
6	OS 203/2017	NS	MG	6	OS 342/2019	HGR	RV
7	OS 265/2017	MM	MS	7	OS 343/2019	HGR	RV
8	OS 277/2017	AR	VR	8	OS 344/2019	HGR	RV
9	OS 475/2017	RK	NPR	9	OS 345/2019	HGR	RV
10	OS 139/2018	TVN	GMS	10	OS 346/2019	HGR	RV
Evidence				Evidence			
11	OS 333/2016	BM	CNH	11	OS 111/2018	HSR	
12	OS 1/2017	MS	HTN	12	OS 293/2018	KRM	NGR
13	OS 463/2017	MRG	GRG	13	OS 361/2018	FBG	MDU
14	OS 391/2019	BAM	RK	14	OS 403/2018	NGR	
15	OS 1/2020	BAM		15	PCR 366/2017	CPP	

Note:

Separate cancelled cases list will be notified


 14/9/2020
 Prl. Civil Judge & J M F C,
 Nelamangala.

IN THE COURT OF I ADDL. CIVIL JUDGE & JMFC, NELAMANGALA

P.O: CHINMAYEE.R.H
CAUSE LIST DATED 15-09-2020
AFTERNOON SESSION

SL.NO.	CASE NO.	STAGE	PLAINTIFF/ COMPLAINANT/ ADVOCATES	DEFENDANT/ ACCUSED/ ADVOCATES
1	O.S.304/2012	Arguments	AS	RK, RND
2	O.S.90/2014	Arguments	KCP	BPG
3	O.S.278/2012	Arguments	BPG	NPR
4	O.S.567/2019	Hear	NRN	SHG
5	O.S.293/2020	Hear	HVM	
6	O.S.544/2012	Hear	PNG	HS
7	O.S.448/2009	Hear	RK	LS
8	O.S.444/2018 C/w Misc.11/2019	Hear	BLR	RV
9	O.S.528/2009	Amended Plaintiff	BCS	NPR, EP, VGM
10	O.S.9/2020	Amended Plaintiff	AMT	HSG
11	O.S.258/2018	Evidence	KNS	Exparte
12	O.S.314/2017	Evidence	MTA	AS
13	O.S.290/2017	Evidence	CKR	KKG, CKG
14	O.S.38/2018	Evidence	HCR	NM, LSU
15	O.S.201/2019	Evidence	BBV	MMD, TSL

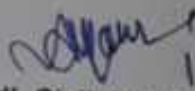
NOTE: Evidence will be recorded through Video Conference only

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14/9/2020
I Addl. CJ & JMFC,
Nelamangala

All advocates are requested to strictly follow the guidelines of SOP dated 27-08-2020 issued by Hon'ble High Court of Karnataka

**II ADDL. CIVIL JUDGE AND JMFC NELAMANGALA
LIST OF CASES TAKEN ON BOARD ON 15-09-2020**

MORNING SESSION				AFTERNOON SESSION			
Case No.	Plaintiff/ complainant Advocate	Defendant/ Accused Advocate		Case No.	Plaintiff/ complainant Advocate	Defendant/ Accused Advocate	
ARGUMENTS							
1	OS 10/2016	BTM	Exparte				
2	OS 12/2016	BTM	Exparte				
HEARING				HEARING			
3	OS 167/2003	KKM	HCR	1	OS 57/2010	KNS	MBY
4	OS 175/2011	NK	BPG	2	OS 101/2012	NGS	GA, KR
5	OS 176/2011	NK	BPG	3	OS 89/2014	KKM	KRM
6	OS 177/2011	NK	BPG	4	OS 391/2014	BMH	SMH, MS
7	OS 260/2011	KKM	TMB	5	OS 125/2015	NGR	NPR
8	OS 414/2011	AS	RK	6	OS 271/2015	KM	ASL, BCG
9	OS 373/2013	PS	MS	7	OS 305/2017	KLS	KBJ
10	OS 305/2016	KNS	BRD	8	OS 51/2019	MSY	CHG
EVIDENCE				9	OS 384/2017	AS	TSC
				10	OS 472/2017	BHM	SVM
11	CC 1861/2014	APP	MP	EVIDENCE			
12	CC 1867/2014	APP	KKG	11	CC 750/2015	APP	HRK
13	PCR 63/2020	MPA		12	CC 752/2015	APP	RJ
14	PCR 135/2020	NLS		13	CC 281/2016	APP	NLS
15	CMIS 163/2020	REVANNA		14	CC 1829/2016	APP	MN
				15	CC 61/2018	APP	TM


 14/9/2020
 II Addl. Civil Judge & JMFC
 Nelamangala

- Note:1. All advocates are requested to strictly follow SOP dated 27-08-2020 issued by Hon'ble High Court of Karnataka
2. Separate cancelled cause list will be notified.